NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 12/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

M/s. Shadaab Ahmed Shabbir Pvt. Ltd.

V/s.

M/s. Mercury Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Estate	DIRE FLOK	Thurs .
	PVT.	Share holder	A - 210/2014.
	LTD		723/11/2014.
2.	KunalDwa	ulcados Advocati	
	Anut kake	Selvocale	Que
	Little & co.		Pala:
3-	Shabbir Pate	I Chairman	Shown a loth
	Shabbir Patel Chairman Merany Estates No Ltd		

Common Order

CP No. 10/397-398/CLB/MB/MAH/2015

CP No. 11/397-398/CLB/MB/MAH/2015

CP No. 12/397-398/CLB/MB/MAH/2015

CP No. 13/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 11.1.2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)